

**TOP PRIORITY**  
**E-mail**



**From :**  
**Registrar General**  
High Court of Judicature at  
**Allahabad**

**To :**  
**The District Judge**  
**Allahbad / Lucknow / Agra / Gautam Buddha Nagar / Ghaziabad / Varanasi**  
**/ Kanpur Nagar / Aligarh / Moradabad / Lakhimpur Kheri / Bareilly /**  
**Azamgarh / Meerut / Gorakhpur / Saharanpur / Ambedkar Nagar at**  
**Akbarpur / Amethi / Amroha / Auraiya / Baghpat / Bahraich / Ballia /**  
**Balrampur / Banda / Barabanki / Basti / Bhadohi at Gyanpur / Bijnor /**  
**Budaun / Bulandshahar / Chandauli / Chitrakoot / Deoria / Etah / Etawah /**  
**Faizabad / Farukhabad / Fatehpur / Firozabad / Ghazipur / Gonda /**  
**Hamirpur / Hapur / Hardoi / Hathras / Jalaun at Orai / Jaunpur / Jhansi /**  
**Kannauj / Kasganj / Kaushambi / Kushi Nagar at Padrauna / Lalitpur /**  
**Maharajganj / Mahoba / Mainpuri / Mathura / Mau / Mirzapur /**  
**Muzaffarnagar / Pilibhit / Pratapgarh / Raebareli / Ramabai Nagar (Kanpur**  
**Dehat) / Rampur / Sambhal at Chandausi / Sant Kabir Nagar /**  
**Shahjahanpur / Shamli / Shravasti / Siddharth Nagar / Sitapur /**  
**Sonbhadra / Sultanpur / Unnao**

**No PS (RG) / 34 / 2020 : Allahabad**

**Dated: March 24, 2020**

**Sub:** Regarding constitution of helpline / team.

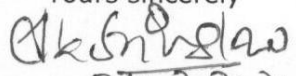
Sir/Madam,

In order to prevent the spread of pandemic of Coronavirus (COVID-19), the Government of Uttar Pradesh has declared lockdown in all districts of Uttar Pradesh.

In view of the above, I have been directed to request your goodselves to constitute teams of officers / officials, in your respective district, who shall co-ordinate with the State Government authorities and in case of any exigency / necessity, ensure availability of day-to-day essential commodities and medical necessities for all Officers / Officials / Staff (from Class I to Class IV) on a 24x7 basis, in your district. Such information may be widely circulated and be uploaded on the websites of your District Court under intimation to this Hon'ble Court.

You are, further requested to bring the above in the notice of all the Presiding Officers of Commercial Courts, Motor Accident Claims Tribunals and Land Acquisition Rehabilitation and Resettlement Authorities also, as the case may be of your district, for their information.

*with regards,*

Yours sincerely  
  
24.3.2020  
**Registrar General**

